

**HIGH COURT OF MEGHALAYA,  
AT SHILLONG.**

**N O T I F I C A T I O N**

**No.HCM.II/61/2016/ Estt./ \_\_\_\_\_ Dated, Shillong the 2<sup>nd</sup> February, 2021.**

In supersession of this Registry's earlier Notification No HCM.II/61/2016/Estt./5492 dated 1<sup>st</sup> November, 2018, the Hon'ble the Chief Justice, in exercise of powers under Rule 4 of the High Court of Meghalaya(Public Interest Litigation)Rules, 2013 is pleased to constitute a 'Public Interest Litigation Cell' comprising of the following Officers:

1. Shri A.M.Ripnar, MHJS, Registrar(Judicial Service) and
2. Shri K.J. Lyngdoh, MJS, Joint Registrar(listing)cum O.S.D. to the Hon'ble the Chief Justice.

The Public Interest Litigation Cell shall directly place the matter before the Hon'ble the Chief Justice on the administrative side for appropriate orders of listing or otherwise.

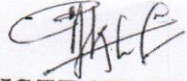
**By Order**

**REGISTRAR GENERAL**

**Memo No.HCM.II/61/2016/ Estt./341ADated, Shillong the 2<sup>nd</sup>, February, 2021.**

Copy for information to :-

1. The Registrar-Cum-Principal Private Secretary to the Hon'ble, the Chief Justice.
2. The Private Secretary to Hon'ble Mr Justice R. V. More.
3. The Private Secretary to Hon'ble Mr Justice H. S. Thangkhiew.
4. The Private Secretary to Hon'ble Mr Justice W. Diengdoh.
5. The Advocate General to the Government of Meghalaya, Shillong.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
7. The P/A to Registrar General, High Court of Meghalaya, Shillong.
8. The Registrar (Judicial Service) High Court of Meghalaya, Shillong.
9. The Registrar (Administration), High Court of Meghalaya, Shillong.
10. The Joint Registrar(Listing) cum OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
11. The Central Project Co-ordinator, High Court of Meghalaya for uploading the same in the Official website of this High Court.
12. The Addl. Advocate General to the Government of Meghalaya, Shillong.
13. The Assistant Solicitor, Central Government.
14. The Court Masters, High Court of Meghalaya, Shillong.
15. The President/Secretary High Court Bar Association.
16. The President/ Secretary of Shillong / Nongpoh / Jowai / Nongstoin / Tura / Williamnagar / Mawkyrwat/ Ampati/ Khliehriat/ Resubelpara/ Baghmara Bar Associations.
17. Notice Board.
18. Office file.

  
**REGISTRAR GENERAL**